GOVERNMENT OF INDIA MINISTRY OF STEEL

RAJYA SABHA UNSTARRED QUESTION NO. 1440 FOR ANSWER ON 13/03/2023

DISINVESTMENT OF RINL-VSP

1440 SHRI KANAKAMEDALA RAVINDRA KUMAR:

Will the Minister of STEEL be pleased to state:

- (a) whether Government is aware of the fact that the employees of RINL-VSP are continuously agitating against the decision of the Central Government on disinvestment of Visakhapatnam Steel Plant;
- (b) if so, response of Government thereto;
- (c) whether Government will come forward not to disinvest the RINL-VSP considering the continuous protest of the employees of said steel plant;
- (d) if so, details thereof; and
- (e) if not, reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF STEEL

(SHRI FAGGAN SINGH KULASTE)

- (a) Yes, Sir. There are reports of some agitations by few employee Trade Unions.
- (b) The Management of RINL has engaged with the Employee Trade Unions of the Plant.

(c)to(e): The Cabinet Committee on Economic Affairs (CCEA), in its meeting held on 27.01.2021, have accorded 'in-principle' approval for 100% disinvestment of Government of India (GoI) shareholding in Rashtriya Ispat Nigam Limited (RINL) (also called Visakhapatnam Steel Plant or Vizag Steel) along with RINL's stake in its Subsidiaries / Joint Ventures through strategic disinvestment by way of privatization. There is no proposal to review the decision of the Government in relation to RINL.
